Por Export Purposes.

2089

I	Class	rattans pe	er 100 (12' long)	Rs. 6 0 0
III		do do	do do	4 0 0 2 8 0
				_

Written Answers

Rs.

I Class rattans split per 100 (12' long) 12 0 0 II d٥ do 600 III do do

(c) The normal rule is to issue permits for collection of rattans for bona fide industrial purposes on recovery of seigniorage. But in a few Forest Divisions where rattans are available in large quantities, auctions are also held after providing for the re-quirements for bona fide industrial purposes.

(d) The total amount received is as follows:-

		Rs.
1949-50 (fo	or 71 months)	2,750
1950-51	-do-	1,701
1951-52	do	975ء5
1952-53	do	7,948
1953-54	do	6,545
1954-55	do	2,240
1955-56	·do	2,855
	TOTAL	30,014

Travancore-Cochin State Transport Department

1255. Shri V. P. Nayar: Will the nister of Transport be pleased to Minister of whether the Government of India are now in a position to lay on the Table of the Sabha, the report of the one man Enquiry Commission on the Transport Department in the Travancoreport Depar Cochin State?

The Deputy Minister of Railways and Transport (Shri Alagesan): Yes. Copies of the report will be laid on the Table of the Lok Sabha as soon as they are received from the State Government.

Survey of New Railway Lines

1356. Shri Balwant Sinha Mehta: Will the Minister of Railways be pleased to state:

- (a) whether it is a fact that Government have ordered survey of the follow-ing in order to explore the possibilities for opening the new lines:
 - (i) Udaipur-Himmat Nagar,
 - (ii) Chittor Garh-Kotal,
 - (iii) Ajmer-Kotal,
 - (iv) Mandal-Kotal;
 - (b) if so, the progress made; and
- (c) when those surveys are likely to (c) when those surveys are likely to completed and their results placed before Government?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) (i), (ii) and (iii) Yes, (iv) No.

- - (b) (i) and (ii) Field work completed, recess work is in progress.

2090

- (iii) Engineering Survey report has been received and is under scrutiny while Traffic Survey Report is awaited.
- (iv) Does not arise.
- (c) (i) and (ii) By about the end of December, 1956.
- (iii) Traffic Survey Report is expected shortly.
- (iv) Does not arise.

सान मजदूरों के लिये अस्पताल

१२५७. भी ह० रा० नवानी: क्या असम मंत्री यह बताने की कृपा करेंगे कि :

- ्(क) क्या राजस्थान भीलवाड़ा जिले में श्रभ्रक की खानों के मजदूरों के लिये ग्रभ्रक खान श्रमिक कल्याण निधि **ध्रन्तर्गत बनाये जाते वाले घ्रस्पताल के लिय** स्थान का निर्णय किया जाच्का है; म्रीर
- (ख) यदि हां, तो उस स्थान का नाम क्या है भौर उसके करीब कितने भ्रभ्रक खान मजदूर रहते हैं ?

श्रम उपमंत्री (श्री द्याविव द्यली) : (क) मामला ग्रभी विचाराधीन है।

(ख) प्रश्न नहीं उटता ।

गोसदन

१२५८. भी ह० रा० नथानी : स्या साध और कृषि मंत्री यह बताने की कृपा करेंगे कि

- (क) प्रथम पंचवर्शीय योजना **ग्रन्तर्गत जिन १६० गोसदनों** के खोलने की व्यवस्था थी. उसमें से उक्त योजना काल में कितने गोसदन खोले गये तथा उन पर कितनी धन राशि व्यय की गई:
- (स) क्या यह सच है कि इस प्रकार से स्थापित किये गये गेसदनों की हालस संतोषजनक नहीं है; भीर

(ग) इन गोसदनों की हालत सुधारने के निये सरकार क्या कार्यवाही कर रही है ?

काछ मौर कृषि मंत्री (भी स० प्र० सैन): (क) २४ जिन पर, ७,६२,७०० रुपय कर्षे हुमा ।

- (स) जी नहीं ; किन्तु गोसदनों का स्थापन जितनी ग्राशा की गई थी उससे ग्राहिस्ता हो रहा है ।
- (ग) प्रश्न नहीं होज्ञा किन्तु इन संस्थाओं की उपयोगिता भौर लोकप्रियता बढ़ाने के लिए निम्न उपाय किये जा रहे हैं:—
 - (१) ढोरों के परिवहन की म्रच्छी सुविधायें देना ;
 - (२) निजी गोसदनों को ग्रंधिक सूविधायें देना ;
 - (३) वर्त्तमान गोशालाझों को वृद्धि भौर भ्रनुपयोगी ढोरों के संग्रह-केन्द्ररूप से संनद्ध करना; भौर
 - (४) खालों को श्रम्छी तरह से उतारने ग्रौर सड़ने से बचाने तथा शबों के ग्राधिक उपयोग करने के लिये प्रत्येक गोसदन में एक चर्मालय का स्थापन करना।

Maternity and Child Welfare Centres

1259. Shri Hem Raj: Will the Minister of Health be pleased to refer to the reply given to Starred Question No. 262 on the 27th February, 1956 and state:

- (a) the amounts given to various States in 1956 for the opening of Maternity and Child Welfare Centres; and
- (b) how many Centres have been opened in the Punjab and the number allotted to Kangra District during the same period?

The Minister of Health (Rajkumari Amrit Kaur): (a) During the Second Five Year Plan, Maternity and Child Welfare work will be carried out through the Health Centres which are proposed to be set up during the Plan period. As such, the question for giving separate grants to the various States for the opening of Maternity and Child Welfare Centres in 1956-57 does not arise.

(b) No Centre has been opened in the Punjab with the Central assistance.

Kangra Valley Railway Section

Minister of Railways be pleased to state:

- (a) whether there is a proposal for the construction of waiting Halls at Nurpur, Jawalamukhi Road and Kangra Stations on the Kangra Valley Railway section (N.G.) of the Northern Railway; and
- (b) if so, the amount proposed to be spent thereon?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) A waiting hall is proposed to be provided at Kangra Railway Station during 1956-57. No justification exists for waiting halls at Nurpur Road, and Jawalamukhi Road.

(b) The proposed waiting hall at Kangra Railway station would approximately cost Rs. 10,000/-.

New Post Offices, PEPSU

- 1261. Shri Ram Krishan: Will the Minister of Communications be pleased to refer to the answer given to Starred Question No. 877 on the 11th April, 1956 and state:
- (a) whether the scheme for location of 90 Post Offices proposed to be opened in PEPSU during 1956-57 has been finalised; and
- (b) if so, the names of the places where they will be located?
- 'The Minister in the Ministry of Communications (Shri Raj Bahadur):
 (a) Examination of all the proposals relating to opening of new post offices has not yet been completed.
- (b) The names of 34 places where post offices have either been already opened or approved for opening are given in statement laid on the Table of the Lok Sabha. [See Appendix X, annexure No. 42]. The remaining proposals are under examination.

Training of Brakesmen

- 1262. Shri Bibhuti Mishra: Will the Minister of Railways be pleased to state:
- (a) whether it is a fact that there is slackness in imparting training to